

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH

(IB)-2130(ND)2019

COARM:

PRESENT: MR. L.N. GUPTA
HON'BLE MEMBER(T)

MS. INA MALHOTRA
HON'BLE MEMBER (J)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 16.09.2019**

**NAME OF THE COMPANY: M/s. Dynacon Projects Pvt. Ltd. V/s. M/s.
Today Homes & Infrastructure Pvt. Ltd.**


SECTION OF THE COMPANIES ACT: 9 of IBC, 2016

S.NO. NAME DESIGNATION REPRESENTATION SIGNATURE

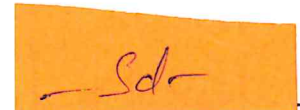
Present for the Petitioner: Ms. Ishaan Chawla &
Ms. Leena Tuteja, Advocates

ORDER

Ld. Counsel for the petitioner prays for some time to file the affidavit of service. Re-notify this case on 26th September, 2019.



(L.N. Gupta)
Member (T)



(Ina Malhotra)
Member (J)